

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P-64/2007 & 66/2008

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>rd</sup> October 2017, 10.30 A.M

Name of the Company		Sree Mohan Jatia & Ors -Versus- Jatia Cotton Mills Ltd & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Prmit K.S. Ray sr. Adv.  
Mr. M. Mandalia Adv  
Mr. S. Sarkar Adv  
Mr. A. Das

for R 3

*[Signature]*  
22/10/17

2. Mr. Reetabrata Mitra, Adv.  
Mr. Ayan De Adv  
Ms Payal Saha Adv

Intervenors in C.P.-64/07 &  
petitioners in C.P-66/08.

ORDER

Ld. Counsel for the petitioners in C.P.No. 66/2008 and intervenors  
in C.P.No. 64/2007 and the respondent No. 3 are present.

List on 06/12/2017.

*[Signature]*

(Jinan K.R.)  
Member (J)

*[Signature]*

(Vijai Pratap Singh)  
Member (J)